Clerks have already applied and U. P. S. C. have made all the arrangements. We hope that in the larger interest of the Service as a whole and in the interest of efficiency, the Union will advise its members to cooperate.

SHRI S. M. BANERJEE (Kanpur): I want to say something on item No. 10.

श्री मोलहू प्रसाद (बांसगांव) : जो कहा गया था उसका संतोषजनक उत्तर नहीं मिला है·····

श्री हुकम चन्द कछवाय (उज्जैन) : कांट्रेक्ट लेबर के बारे में कुछ नहीं कहा है। कमेटी की रिपोर्ट भी आ गई है; .....

MR. SPEAKER: Shri Molahu Prasad is disturbing the House too much. There should be some limit to it.

## **ELECTION TO COMMITTEE**

COUNCIL OF INDIAN INSTITUTE OF SCIENCE,
BANGALORE

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO): I beg to move:

"That in pursuance of sub-clause (e) of clause 9(1) of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with regulations 3.1 and 3.1.1 of the Regulations of the Institute, this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves, to serve as members of the Council of the Indian Institute of Science, Bangalore, for the next term commencing from the 1st January, 1970."

MR. SPEAKER: The question is:

"That in pursuance of sub-clause (e) of clause 9 (1) of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore read with regulations 3.1 and 3.1.1 of the Regulations of the Institute, this House do proceed to e'ect, in such manner as the Speaker may direct, two members from among themselves, to serve as members

of the Council of the Indian Institute of Science, Bangalore for the next term commencing from the 1st January, 1970."

The motion was adopted.

SHRI S. M. BANERJEE: I wanted to say something on item 10. Kindly hear me...

MR. SPEAKER: I have heard enough...

SHRI S. M. BANERJEE: I want to say something on item No. 10 and not this.

MR. SPEAKER: A statement has been laid by the hon. Minister on that item.

SHRI S. M. BANERJEE: That is true. We wanted that statement to be read, because some people are already on a hungerstrike. We do not know how it will affect the Secretariat. I would request you to kindly hear us. They want that the examination should be postponed.

MR. SPEAKER: I am sorry. I have passed on to the next item.

## BUSINESS ADVISORY COMMITTEE FORTY-FIRST REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): I beg to move:

"That this House do agree with the Forty-first Report of the Business Advisory Committee presented to the House on the 4th December, 1969."

MR. SPEAKER: The question is:

"That this House do agree with the Forty-first Report of the Business Advisory Committee presented to the House on the 4th December. 1969."

The motion was adopted.

STATEMENT RE : FAST BY BIHAR UNIVERSITY PROFESSORS

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): With your permission, I would like